

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

113(ND)/2015

IN THE MATTER OF:

Janakiraman Srinivasan & Nava Healthcare Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 397/398

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Ramesh Kainthola, Advocate

For the Respondent(s) : Mr. Navin Kumar, Advocate
Mr. Yashartha Gupta, Advocate for Punjab National Bank

ORDER

Learned counsel for the Punjab National Bank has put in appearance on behalf of Assistant General Manager Shalimar Bagh Branch, Delhi and has requested for four weeks' time to release the property belonging to Mr. S. Janakiraman Srinivasan.

In the order dated 13.07.2017 we have issued direction for early consideration of the whole matter but the Punjab National Bank appears to be sleeping over the whole issue and still asking for four weeks. We expect that the needful would be done within two weeks from today failing which the Assistant General Manager

of Punjab National Bank, Shalimar Bagh Branch, Delhi shall remain present in person.

List for further consideration on 27.09.2017.

High up in the list.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017
VINEET